

HIGH COURT OF UTTARAKHAND, NAINITAL

OFFICE-MEMO

No. 1748 /UHC/2020

Dated: April 02, 2020.

The pandemic of COVID-19 has posed serious challenges for the health and economic security of millions of people. Keeping in mind the need for having a dedicated national fund with the primary objective of dealing with any kind of emergency or distress situation, like posed by the COVID-19, and to provide relief to the affected, a public charitable trust under the name of 'Prime Minister's Citizen Assistance and Relief in Emergency Situations Fund' (PM CARES Fund)' has been set up by the Central Government.

2- Hon'ble the Chief Justice is of the view that High Court should also make contribution in this fund.

3- Accordingly, following proposals have been approved by Hon'ble the Chief Justice.

(A) All the Hon'ble Judges would contribute Rs. 25,000/- each.

(B) Gazetted Officers would contribute 3 day's salary (Basic + D.A.), all Non-Gazetted Officers/Employees would contribute 2 day's salary (Basic + D.A.) and all Group-D employees and Drivers would contribute 1 day salary (Basic + D.A.).

(C) Aforesaid contribution would be deducted from the salary of March, 2020 (which would be paid in April, 2020).

(D) Aforesaid contribution would be on voluntary basis, therefore, those officers/officials who do not wish to contribute may intimate in writing or through whatsapp mentioning his/her name, designation and father's name, latest by 10.00 AM on 04.04.2020 to Sri M. C. Joshi, Joint Registrar, High Court of Uttarakhand on his mobile number 9411167403 through a message or whatsapp message. Non-receipt of any message for non-contribution shall be taken as consent to donate, as above.

By the Order of Hon'ble the Chief Justice


(Hira Singh Bonal)
Registrar General

Copy forwarded for information to:-

1. PPS to Hon'ble the Chief Justice.
2. PS/PA to Hon'ble Judge (s) with the request to place it before His Lordship for kind perusal.
3. All the Registrars, High Court of Uttarakhand.
4. Joint Registrar-I & II/D.R.(s)/A.R.(s)/S.O.(s), High Court of Uttarakhand to bring the contents of this Office-Memo to the notice of all the employees in the High Court of Uttarakhand.
5. Accounts Section, High Court of Uttarakhand.
6. Management Officer to bring the contents of this Office-Memo to the notice of all the Group-D employees and Drivers in the High Court of Uttarakhand.
7. OIC/NIC, High Court of Uttarakhand, Nainital.
8. Guard File.


Registrar General